

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4850
ANSWERED ON:09.12.2010
HELICOPTER SERVICE
Sayeed Muhammed Hamdulla A. B.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the charges of helicopter service between Lakshadweep Islands is higher as compared to Andaman Group of Islands;
- (b) if so, the details thereof; and
- (c) the reasons for higher charges in Lakshadweep Islands?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (c):- Pawan Hans Helicopters Limited (PHHL) has provided helicopters on lease to Lakshadweep Administration and Andaman & Nicobar Administration, who runs the helicopter services and book the tickets and handling of passengers etc. The charges for helicopter services in both the Lakshadweep Islands and Andaman Group of Islands are determined by the respective administration, which is not controlled by Ministry of Civil Aviation/ PHHL.